

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 303 OF 2016 &  
IA NO. 633 OF 2016**

**Dated: 27<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jindal Stainless (Hisar) Ltd.  
Vs.**

**... Appellant(s)**

**Haryana Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Apoorva Misra

Counsel for the Respondent(s)

: Ms. Nishant Ahlawat a/w  
Mr. Rajesh Monga for R-1

Ms. Noor Rampal

Mr. Raheel Kohli for R.2 & 3

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **12.10.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/vt*